SHRI LAL BAHADUR: I do not remember to have had such a representation.

SHRI B. C. GHOSE: But I have got a copy here of the representation which has been sent to the Railway Ministry.

SHRI LAL BAHADUR: Well, it might have gone to the Railway Board and I am prepared to look into that. If the hon. Member so desires, he can pass on that copy to me.

SHRI B. C. GHOSE: Is the hon. Minister aware that some time ago there was a strike in this railway and also that employees are also threatening now to go on a long-period strike in view of the low salaries paid to them ranging from Rs. 23 to Rs. 45 and that it is necessary in the interest of the business of the place that Government should do something in the matter and keep this railway line running?

SHRI LAL BAHADUR: Well, we have to consider all these things. But whether we should have that railway or not is a question which will have to be decided after we have received the report from the General Manager. It is also just possible that the Railways might decide to construct a new railway line altogether, may be broad or metre-gauge.

SHRI B. C. GHOSE: Has the hon. Minister considered that in the circumstances any financial assistance may be of no use and may only entail Government in further loss?

SHRI LAL BAHADUR: I cannot say that unless we have looked into that further.

STRIKE BY THE RAILWAY EMPLOYEES AT BOMBAY

*502. SHRI S. PANIGRAHI: Will the Minister for RAILWAYS be pleased to state:

(a) whether the railway employees at Bombay went on a token strike recently; if so, why; and

(b) the steps, if any, taken by Government to meet the demands of these employees?

to Questions

DEPUTY MINISTER RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Government understand that certain demonstrations were conducted on 27th August 1954 at Bombay by the National Railway Mazdoor Union and that large numbers of staff of certain establishments io the headquarters area of the Central Railway stayed away from work to participate in the demonstrations. As regards the reasons for the demonstrations, it is understood that the unions held the demonstrations mainly as a protest against what they regarded as the unsatisfactory working of the Permanent Negotiating Machinery and also certain other alleged grievances.

(b) These are under discussion with the National Federation of Indian Railwaymen.

VICTIMISATION OF LOWER GRADE STAFF IN THE P. & T. DEPARTMENT

*503. SHRI N. B. DESHMUKH: Will the Minister for COMMUNICATIONS be pleased to state:

- (a) whether Government have received any representation from the Uttar Pradesh branch of the All India Postmen and Lower-Grade Staff Union regarding the victimisation of the lower grade staff stationed at Lucknow during the years 1953 and 1954; and
- (b) what steps Government have taken in the matter?

THE DEPUTY MINISTER COMMUNICATIONS (SHRI RAJ-BAHADUR) : (a) Yes.

(b) The matter is under examination.

श्री एन० बी० देशमुख: वया किसी एक पोस्टमैन को लखनऊ में १ जनवरी १९५३ के बाद नौकरी से निकाल दिया गया है ?

श्री राज बहादुर: जी हां । वहां एक अनुचित स्ट्राइक हुई थी ग्रीर उस सम्बन्ध में एक पोस्टर्मन की नौकरी से अलहदा किया गया था ।

श्री एन० बी० देशमुख क्या वहां पर पोस्टमैनों से इतवार के रोज भी काम लिया जाताया?

श्री राज बहाइर: पोस्टमैनों को इत-वार को छुट्टी मिलती थी और जिन पोस्टमैनों से इतवार के दिन सौटिंग का काम लिया जाता था तो उसके बदले में एक दिन की छुट्टी मिलती थी।

श्री एस० महन्ती : गवर्नमेंट को कैसे मालूम हुआ कि स्ट्राइक अनुचित थी ?

श्री राज बहाबुर: उन्होंने न तो खुद अपनी कोई मांग रखी, न कोई नोटिस दिया और बिना नोटिस दिए एकाएक काम करने से इनकार कर दिया।

श्री एस० महन्ती : उ लोगों की शिकायत क्या थी ?

श्री राज बहादुर: यह प्रश्न ही दूसरा है जिससे यहां सम्बन्ध नहीं है। पोस्टमैनों की मांग थी कि इतवार के रोज जो उनको काम करना पड़ता है उसका उनको एलाऊंस दिया जाय। अधिकारियों की श्रोर से यह कहा गय। कि चूंकि हमारे यहां कायदा है कि अगर हम इतवार को काम करने के लिए बुलां हैं तो उसके बदले में छुट्टी देने हैं और इस हालत में एलाऊंस का सवाल ही पैदा नहीं होता।

REPRESENTATION FOR CONNECTING KUTCH BORDER WITH BHUJ BY TELEPHONE AND TELEGRAPH

*504. SHRI LAVJI LAKHATWSHI: Will the Minister for COMMUNICATIONS be pleased to state:

- (a) whether Government have received representation from the Government of Kutch or from any other source requesting them to connect the Kutch border with Bhuj by telephone and telegraph connections; and
- (b) if so, what action Government propose to take in the matter?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes. A desire was expressed by the Kutch Government for connecting some border towns by telegraph.

(b) Public call offices have been opened at Anjar and Mandvi. A telegraph office is sanctioned to be opened art Nakhtarana.

SHRI LAVJI LAKHAMSHI: May I know, Sir, when the other parts on this border will be connected?

SHRI RAJ BAHADUR: We have met the requirements of the Kutch Government. We have connected the two or three places that they wanted to be connected. For example Nallia and Bhachau have been connected recently and the work in connection with Nakhtarana is under way.

SHRI LAVJI LAKHAMSHI: But my question was with regard to this border which has an area of about 3,000 sq. miles with a population of over two lakhs and the proposals here concern only one point. Is there any proposal to have other points also connected?

SHRI RAJ BAHADUR: Which particular points does the hon. Member refer to?

MR. DEPUTY-CHAIRMAN: Which particular points has the hon. Member in mind?

SHRI LAVJI LAKHAMSHI: For instance, Khawda and Bella?